

estimate of the Government about this perpetual shortfall year-wise? Why is this long-term contract? They are afraid that we will have a shortfall perpetually. If it is a perpetual shortfall, what is the quantity year-wise?

SHRI ANNASAHEB P. SHINDE: I do not think the question should be posed like this. Our experience in the international market is this. We have such a vast chunk of population and we are such a big country. In the world today because of the population pressure and a number of other factors, there is food shortage and imbalance in the food economy is developing. There is considerable pressure on price. I hope that nobody would exploit our difficulties and I do think that it is in the national interest to have some arrangements. The arrangement at the moment contemplated is with Australia. Because their reserves are low and they are not sure about their crop prospects, they are not at the moment prepared to enter into long-term arrangements.

श्री राजनारायण : श्रीमन्, मैं यह जानना चाहता हूँ कि रूस से जो गेहूँ हमारे यहाँ आ रहा है, करीब 20 लाख टन का मामला है, वह क्या है रूस उसका पैसा लेगा या वह तोहफा है ?

SHRI ANNASAHEB P. SHINDE: It has been a very generous offer on behalf of the Soviet Government. They have given it on loan, to be returned after a particular period.

श्री रवी राय : आप गेहूँ देंगे या पैसा देंगे ?

SHRI ANNASAHEB P. SHINDE: It has to be returned in wheat. It is a wheat loan.

MR. CHAIRMAN: The Question Hour is over;

SHRI KRISHAN KANT: Sir we wanted to follow this question as long back as 1973. There was no time in this House. We have not discussed the Government's policy on wheat which came up after the Rajya Sabha adjourned. So, I would request you—and we have given notice—that time should be allotted for discussing the new policy on wheat.

SOME HON. MEMBERS: Yes, yes.

MR. CHAIRMAN: I will consider, if you have given notice.

WRITTEN ANSWERS TO QUESTIONS

Allotment of Residential Accommodation to Central Government Employees

*62. SHRIMATI SARASWATI PRADHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of Central Government employees on the waiting list for each type of residential quarters in the capital:

(b) what is the earliest date of priority on the waiting list in each type; and

(c) by when it is expected to allot houses to such employees who joined Government service in or before 1944?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) and (b) Applications for allotment of accommodation in the general pool at Delhi/New Delhi are invited on a restricted basis keeping in view the likely availability of houses during a particular allotment year. A statement showing the number of Central Government employees on the waiting list, on the above basis, in each type and the date of priority covered, is laid on the Table of the House.

(c) Only in type IV, employees who entered service in November, 1944 and later are yet to be provided accommodation. Keeping in view the number of vacancies likely to become available, it is expected that it would be possible to provide accommodation to the remaining employees with 'priority' of 1944, by the end of May, 1974.

Statement

Type	No. of Govt. employees on the Waiting list	Date of priority covered as on 20-4-1974
	916	21-11-1956
II	6,128	23-4-1952
III	941	14-10-1947
IV	1,700	1-11-1944
V	1,198	29-11-1961
VI	182	9-12-1963
VII	335	5-12-1960
VIII	41	March, 1970

Silent Protest by artists in Delhi

*64. SHRI BHOLA PRASAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that artists in Delhi have recently lodged a silent protest against drama awards; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) According to the Delhi Administration, about 15 to 20 persons connected with a few local amateur theatre groups staged a silent demonstration on 27-3-1974 when the Sahitya Kala Parishad of Delhi Administration organised a function for 2—12RSS/74

honouring eminent artists and litterateurs and for distributing prizes for acting and production pertaining to Drama. It is learnt that the demonstrators were of the view that the judges appointed by the Delhi Administration had not acted fairly in recommending theatre prizes.

Sale of condemned seeds by the national seeds corporation

*67. DR. R. K. CHAKRABARTI:
SHRI SARDAR AMJAD ALI:
SHRI N. R. CHOUDHURY:
SHRI IBRAHIM KALANIYA:
SHRI HARSH DEO MALA-VIYA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the National Seeds Corporation disposed of condemned seeds during the years 1970-73; and if so, what was the quantity disposed of and at what price;

(b) what steps were taken to ensure that the condemned seeds so disposed of would not be resold; and

(c) whether it is also a fact that in the retail sale, huge profits were made by bulk purchasers at the cost of consumers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

(a) The National Seeds Corporation has condemned 2,808 tonnes of seeds in the period 1969-70 to 1972-73. The Corporation realised Rs. 36.50 lakhs by disposal of condemned seeds, rejected seeds and sweepings during the period 1969-70 to 1972-73.